

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 218 of 2019 &  
IA No. 995 of 2019**

**Dated :9<sup>th</sup> September, 2019**

**In the matter of:**

**M/s. Aryan MP Power Generation Pvt. Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission&Anr.**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter  
on **14.10.2019.**

*Pr/js*

**Court Master**